



**Release Order No: RRD-1/1149/8512/2025**

**Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios**

**Attachment Proceeding No. 14024 and 14031 of 2025**  
**Certificate No. 8512 of 2025**

The Principal Officer /  
Chairman & Managing Director / CEO  
All Banks in India / All the Mutual Funds in India.  
NSDL/CDSL, Mumbai

**Attachment Proceeding No. 14024 and 14031 of 2025 - Release of attachment of Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios**

1. Whereas Recovery Certificate No. 8512 of 2025 dated January 08, 2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 5,16,000/- (Rupees Five Lakh Sixteen Thousand Only) along with interest / costs / charges / expenses etc. against Priti Rajesh Katira (PAN: ADHPK0999A ["Defaulter"]) for failure to pay the penalty imposed by Adjudication Officer vide order dated November 12, 2024.
2. And whereas Notices of Attachment dated January 31, 2025 in the above proceedings were issued attaching the Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the entire outstanding amount due including interest and cost towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the attached Bank Accounts/ lockers, Demat Accounts and Mutual Fund Folios of the Defaulter, **pursuant to Attachment Proceeding No. 14024 and 14031 of 2025 only**. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

KSK



5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.

Given under my hand and seal at Mumbai this 24<sup>th</sup> Day of February 2026.

Seal



Copy to:

**Priti Rajesh Katira**  
C 1801-1803, Golden Willows CHS Ltd  
Vasant Gardens, Swapna Nagri Off, LBS Marg  
Mulund, Mumbai – 400080

*J. Ashok Kumar*

**RECOVERY OFFICER**

*KDK*

**J. ASHOK KUMAR**  
जे. अशोक कुमार  
Recovery Officer  
वसूली अधिकारी  
Securities and Exchange Board of India  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Mumbai  
मुंबई